

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 3630
ANSWERED ON 03.04.2023

PRADHAN MANTRI KHANIJ KSHETRA KALYAN YOJANA

3630 # SHRI AJAY PRATAP SINGH:

Will the Minister of Mines be pleased to state:

- (a) whether State Governments have identified high priority and general priority areas under the Pradhan Mantri Khanij Kshetra Kalyan Yojana;
- (b) if so, the list of high priority and general priority village-tehsil of Singrauli, Sidhi and Shahdol districts of Madhya Pradesh;
- (c) whether list of high priority families or individuals of Sidhi, Singrauli, Shahdol districts has been prepared; and
- (d) if so, the village-tehsil wise details thereof?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) to (d): Section 9B of the MMDR Act, 1957 empowers the State Government to establish District Mineral Foundation (DMF) Trust in all the Districts affected by mining for the benefit of the people and areas affected by mining activities. Accordingly, concerned State Governments have established DMFs in 626 districts in 23 states in the country.

Ministry of Mines circulated guidelines for Pradhan Mantri Khanij Kshetra Kalyan Yojna (PMKKKY) vide order dated 16.09.2015 to be implemented by the DMF for taking up development and welfare works in mining affected areas. As per the PMKKKY guidelines, instruction have been issued to the DMFs for identification of affected areas and people to be covered under the PMKKKY scheme and spend at least 60% of the funds on High Priority areas like: (i) drinking water supply; (ii) environment preservation and pollution control measures; (iii) health care; (iv) education; (v) welfare of women and children; (vi) welfare of aged and disabled people; (vii) skill development; and (viii) sanitation and up to 40% on Other Priority areas (i) physical infrastructure; (ii) irrigation; (iii) energy and watershed development; and (iv) any other measures for enhancing environmental quality in mining district.

Further, in rule 12, sub-rule (1)(iv) of Madhya Pradesh District Mineral Foundation Rule 2016, the entire area of Madhya Pradesh State is accepted as mining effected area.

Name of District	Area	Collection in Rs. Cr. (as on Jan 2023)	No. of Projects Sanctioned	Amount Sanctioned (in Rs. Cr.)	Amount Spent (in Rs. Cr.)
Singrauli	High Priority	3620.97	530	599.20	525.65
	Other Priority		428	456.89	347.94
Sidhi	High Priority	31.41	35	6.48	3.63
	Other Priority		11	4.38	3.56
Shahdol	High Priority	181.66	560	53.86	32.19
	Other Priority		243	36.81	26.85
